## Notifications of the Ministry of Finance (Department of Economic Affairs)

SHRI PATTABHI RAMA RAO: Sir, I also beg *to* lay on the table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under sub-section (3) of section 21 of the Coinage Act, 1906: — (i) S. O. No. 724(E), dated the llth October, 1982, publishing the Coins of One Hundred Rupees, Ten Rupees, Twenty-five Paise and Ten Paise for IX Asian Games Delhi 1982) Rules, 1982. [Placed in Library. Se<sub>e</sub> No. LT-5572/82]

(ii) S.O. No. 728(E), dated the 12th October, 1982, publishing the Coinage (Standard Weight and Remedy of the Commemorative Coins of Twenty Paise and Ten paise coined for ("WORLD FOOD DAY") Rules, 1982. [Placed in Library. See No. LT.5576/82]

## Notifications under Gold (Control) Act. 1968.

SHRI PATTABHI RAMA RAO:
Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department Revenue) under sub-section (3) of section 114 of the Gold (Control) A.ct, 1968-

- (i) S.O. No. 740(E), dated the 14th October, 1982, publishing the Gold control (Forms Fees <sup>an</sup>d Miscellaneous Matters) Amendment Rules, 1982.
- (ii) S.O. No. 741(E), dated Ihe 14th October, 1982, publishing the Gold Control (Licensing of Dealers) Amendment Rules, 1982
- (iii) S.O. No. 742(E), dated the 14th October, 1982, publishing the Gold Central (Licensig of Dealers) Amendment Rules, 1982
- (iv) S. O. No. 743(E), dated fhe 14th October, 1982, publishing the Gold Control (Forms Fees and Miscellaneous Matters) Amendment Bules, 1982. [Placed in Library. See. No. LT-55T7782 for (i) to (iv)l

## Notifications of the Ministry of Finance (Department of Revenue) and related paper.

I SHRI PATTABHI RAMA RAO: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue), Notification G.S.R. No. 624 (E), dated the 22nd October, 1932, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum on the Notification. [Placed in Library. See No. LT-5578/82].

- II A copy each (in English and Hindi) of the following Natifications of the Ministry of Finance (Department of Revenue):
  - (i) G.S.R. No. 579(E), dated the 30th September, 1982.
  - (ii) G.S.R. Nos. 582(E) and 583(E), dated the lst October, 1982.

[Placed in Library. See No. LT-5580/82 for (i) and (ii)]

- (iii) GS.R. No. 613(E), dated the 15th October, 1982, together with an Explanatory Memorandum thereon. [Placed in Library See No. LT-. 5573/82]
- I Report and Accounts (1981.82) of the Misha Dhatu Nigam Limited Hyderabad and related papers.
- II Report and Accounts (1980-81) of the Bharalt Dynamics Limited, Hyderabad and related papers.

## III Report ana Accounts (1981-82) of the Bharat Earth Movers iLimited, Bangalore and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO). Sir, I beg to lay on the Table:

- I. (I) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) (a) Eighth Annual Report and Accounts of the Mishra Dhatu Nigam Limited Hyderabad, for the year 1981-82, together with the Auditors'